Unstarred Questions

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Andrew Yule & Co. Ltd.

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[17 December, 2013]

Autonomy for public sector firms

1350. SHRI SANJAY RAUT: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that many Government policies are shielding public sector firms from competition; and
- (b) if so, the steps taken or proposed to be taken for bringing greater functional autonomy and freedom from bureaucratic control to remove the possible distortions arising due to Government control?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) As per available information, only 2 industries, i.e. Atomic Energy and Railway Transport are reserved for public sector at present.

(b) The Government has already delegated operational and financial powers to the Boards of Maharatna, Navratna, Miniratna and other profit making Central Public-Sector Enterprises (CPSEs) in the areas of capital expenditure, investment in joint ventures/subsidiaries, human resources development, etc.

Special programme for promotion of small Scale industries

†1351. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has started any special programme for promotion of small scale industries in various States of the country including Uttrakhand;

[†]Original notice of the question was received in Hindi.